

[English]

**Assistance under C.R.F. for Orissa**

729. DR. KARTKESHWAR PATRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of projects/schemes sent by the Government of Orissa for assistance from the Central Road Fund during 1992-93;

(b) the action taken by the Union Government thereon, project-wise; and

(c) the funds allocated/released so far?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The Government of Orissa has sponsored 31 schemes costing Rs. 619.47 lacs under Central Road Fund scheme during 1992-93. Out of these schemes, one scheme relating to "Construction of a H.L. Bridge over river Mahanadi near Sonepur on Sambalpur-Sonepur road (S.H.), " costing Rs. 1109.38 lakhs has been approved on 12.2.93 in which the share under Central Road Fund is restricted to Rs. 75.65 lakhs only. The amount over and above Rs. 75.65 lakhs is to be met by the State Government from their own Plan resources.

(c). The release of funds is subject to the sanction of detailed estimate by the State Government and audit authorisation for the work approved keeping in view the expenditure already incurred by the State Government, cost of schemes approved in the State, total funds released previously, balance of operative sanctions and availability of budget provision.

**RBI Report on Bad Debt**

730. SHRI PRAFUL PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether according to an RBI report, the nationalised banks need Rs. 10,000 crore for meeting bad debts; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). The information is being collected and will be laid on the Table of the House.

[Translation]

**By-pass Road at Sasaram**

731. SHRI CHHEDI PASWAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government propose to construct a by-pass on the National Highway passing through Sasaram;

(b) if so, the details thereof; and

(c) the time by which it is likely to be constructed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c). Does not arise.

[English]

**Losses in DTC**

732. SHRI SURYA NARAYAN YADAV:  
SHRI MADAN LAL KHURANA:  
SHRI KUNJEE LAL:  
SHRI ROSHAN LAL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total assets of the Delhi Transport

Corporation at present;

(b) the subsidy given by the Union Government to DTC during 1992-93;

(c) the total loss/net loss/working loss incurred by D.T.C during the current financial year;

(d) the reasons for the losses;

(e) whether the Delhi Transport Corporation has reduced the services of its buses after the induction of red line buses; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Rs. 206.57 crores as on 31.3.1992.

(b) No subsidy is given to DTC by the Government. During 1992-93 upto 31st January, Govt. have provided ways and means loans of Rs. 15.70 crores to DTC to meet its cash deficits.

(c) Losses suffered by DTC during the current financial year (upto 31st January, 1993) is as under:-

	(Rs. in lakhs) (Prov.)
(i) <i>Working Loss</i> (excluding depreciation & interest)	4517.46
(ii) <i>Total loss</i> (including depreciation & interest)	17818.00

(d) The reasons for losses are:-

(i) *Uneconomic fare structure of DTC;*

(ii) *Rising cost of labour and material inputs;*

(iii) *Concession given to students and weaker sections of the society through concessional passes; and*

(iv) *Heavy interest burden on loans advanced to DTC.*

(e) and (f). *Some reduction in the services of DTC has occurred on account of scrapping of old buses which completed the norms of operating life.*

#### **Development of Falta Export Processing Zone**

733. SHRI CHITTA BASU:  
SHRI BIR SINGH MAHATO:  
SHRI SANAT KUMAR  
MANDAL:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Falta Export Processing Zone (FEPZ) set up in 1984 has failed to come up to the expectation and needs more investment in infrastructure development:

(b) whether the Government of West Bengal has no sufficient funds for investment in this project; and

(c) if so, the steps the Union Government propose to take to make full use of this venture and make it more viable and attractive export-oriented unit?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) to (c). The entrepreneurial response for setting up units in Falta Export Processing Zone has been on the increase. Exports from the Zone grew from Rs. 2.30 crores in 1985-86 to Rs. 27.90 crores during 1991-92. The internal infrastructure in an EPZ is developed by the Central Government and the external facilities provided by the State Government. In order to further strengthen infrastructural support,